

Seventeenth Loksabha

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Title: Secretary General reported a message from Rajya Sabha that at sitting held on 28 July, 2021 both houses agreed without any amendment to the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 24th March, 2021.

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28th July, 2021 agreed without any amendment to the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 24th March, 2021.”

... (*Interruptions*)